

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 101  
CA(CAA)-117(PB)/2020

**IN THE MATTER OF:**

India Webportal Pvt Ltd  
and  
Zee Studios Ltd

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 07.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mahesh Agarwal, Mr. Rajeev Kumar, Advocates

**ORDER**

Submissions heard. **Order Reserved.**

S/d-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

S/d-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

07.01.2021  
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